

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3180
ANSWERED ON:29.11.2010
REWAS-AWARE PORT
Naik Dr. Sanjeev Ganesh

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government is planning to develop the Rewas-Aware Port through Public-Private-Partnership (PPP);
- (b) if so, the details thereof;
- (c) whether there is a need/demand for grant of right of way to Rewas-Aware port for developing an approach channel through Mumbai Port Trust waters;
- (d) if so, whether the permission has been granted in this regard; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a) & (b): No Madam, as per Indian Ports Act, 1908, the responsibility for development of other Port (Non-Major Ports) vests with the respective State Governments. Hence, the responsibility for development of Rewas-Aware Port vests with Government of Maharashtra.
- (c) to (e): No final decision in this matter can be taken unless a proposal mutually agreeable between Mumbai Port and Rewas-Aware Port is submitted by the latter through Mumbai Port.